

measures include adoption of practices for increasing fuel-efficiency in the transport sector; upgradation of lubricants, replacement of inefficient boilers and furnaces, promotion of fuel-efficient equipment and practices in the industrial sector; rectification of pump sets in the agriculture sector; development and promotion of fuel efficient kerosene and LPG stoves in the domestic sector; and launching multimedia awareness campaigns and imparting of education and training to the various target groups of oil users.

**Production and requirement of L.P.G. in the country**

345. SHRI SHIV PRATAP MISHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total requirement of L.P.G. in terms to tonnage as against the production at present;

(b) the details of Government schemes to increase the production of L.P.G by expanding the capacity of existing refineries and through natural gas separately;

(c) whether it is a fact that there are lakhs of people on waiting lists at present; and

(d) if so, the steps proposed to be taken by Government to cover all the applications which are pending for the last three years?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) During 1992-93, it is proposed to meet an estimated LPG demand of 2900 MTs against the indigenous production of about 2550 MTs. According to the present schemes, the production from refineries (existing and new) is expected to increase from 1210 MT in 1992-93 to 1518 MT in 1996-97, and from fractionators (existing and new) from 1340 MTs in 1992-93 to 2300 MTs in 1996-97.

(e) Yes, Sir

(d) Efforts are constantly on to give LPG connections to as many applicants as early as possible.

**Schemes for production of Oil and Natural Gas during the current Five Year Plan**

346. SHRI SHIV PRATAP MISHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have finalised any schemes for stepping up of the productions of oil and natural gas during the current five year plan period; and

(b) if so, the details regarding the specified areas and the amount earmarked for augmenting production of oil and natural gas in the current five year plan period?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) Yes, Sir. A number of oil and gas field development projects such as Neelam, Rav-va Phase-I, Panna, Gandhar, R-15A enhanced oil recovery from I-II and I-III reservoirs of Bombay High field, etc are being implemented by ONGC at an estimated capital cost of about Rs. 13,665 crores. Likewise, Oil India Limited are also trying to enhance crude output with a tentative approved outlay of about Rs. 829.20 crores.

Government have also offered certain discovered oilfields for development by private companies in joint venture with ONGC/OIL or under production sharing arrangements.

**Import of crude oil**

347. SHRI KRISHNA KUMAR BIRLA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have recently decided to import crude oil during the current year to meet the increasing demand for petroleum products;

(b) if so, the quantum of petroleum products to be imported and under what terms and conditions;